NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.02.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 871 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Prem Prakash (Sole Proprietor of Richa Electricals) Vs. SPG Infra Projects Pvt. Ltd.	Anurag Ojha
2.	I.A. No. 872 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Ispat Traders India Pvt. Ltd. Vs. Nandish Sunilbhai Vin, RP Anupam Port Cranes Corporation Ltd. & Ors.	Ritu Goyal
3.	I.A. No. 899 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Cis Infrastructure Llp & Anr. Vs. Ashok Kumar Gupta, RP of Andes Town Planners Pvt. Ltd. & Anr.	Utkarsh Srivastava
4.	I.A. No. 938 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Arvinder Kaur Vs. Santanu Kumar Samanta	Nitin Narang
5.	I.A. No. 939 of 2025 in Comp. App. (AT) No. of 2025	Rakesh Vijay Vs. Dimple Khetan & Ors.	Palash S. Singhai
6.	I.A. No. 948 of 2025 in Comp. App. (AT) (Ins.) No of 2025	The Committee of Creditors of P.M. Cold Storage Pvt. Ltd. Vs. Monotrone Leasing Pvt. Ltd. (Financial Creditor) & Anr.	Manisha Pandey
7.	I.A. No. 997 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins.) No. 289 – 291 of 2024	Asset Reconstruction Company (India) Ltd. Vs. VR2 Land Development Pvt. Ltd. & Ors.	Gaurav Jain

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Assistant Registrar